

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 14TH day of **SEPTEMBER, 2018**.

ORIGINAL APPLICATION NO. 930 OF 2011

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).
HON'BLE MR MOHD JAMSHED, MEMBER (A).

1. Vir Singh, S/o Late Amrit Singh, R/o Village and Post Birdha,
District - Lalitpur.

.....Applicant.

VERSUS

1. Union of India through Secretary, Ministry of Communication,
Department of Posts, Dak Bhawan, Sansad Marg, New Delhi -
110001 and ors.

.....Respondents

Advocate for the Applicant : Shri S K Bahadur

Advocate for the Respondents : Shri L P Tiwari

O R D E R

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

None present for the applicant even on the revised call.

2. On the last listed date i.e., 31.05.2018 also, nobody appeared on
behalf of the applicant. It seems that the applicant has lost interest in
pursuing this OA. Accordingly, the OA is dismissed in default and for non-
prosecution.

(MOHD JAMSHED)
MEMBER-A

(RAKESH SAGAR JAIN)
MEMBER-J

Arun..